

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

Sr. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	171/17	NTPC Ltd. Vs. CERC & Ors.	1512/2017 dated 08.05.2017	23.05.2017		03/07/2017
2.	172/17	Coastal Gujarat Power Limited Vs. Central Electricity Regulatory Commission & Ors.	1443/2017 dated 05.05.2017	23.05.2017		03/07/2017
3.	173/17 & IA No. 411/17 (IA 411/17- for exemption from filing certified copy of impugned order)	U.P.Sugar Mills Co Gen Association Vs. Central Electricity Regulatory Commission & Ors.	1602/2017 dated 15.05.2017	24.05.2017		03/07/2017
4.	IA 412/17 in DFR No. 681/17 (IA 412/17 – for condonation of delay in refiling the appeal)	Maharashtra State Electricity Distribution Co. Ltd. Vs. Maharashtra Electricity Regulatory Commission & Ors.	681/2017 dated 22.02.2017	24.05.2017	Eternity Legal for R-2	04/07/2017
5.	IA 409/17 in DFR No. 682/17 (IA 409/17 - for condonation of delay in refiling the appeal)	Maharashtra State Electricity Distribution Co. Ltd. Vs. Maharashtra Electricity Regulatory Commission & Ors.	682/2017 dated 22.02.2017	24.05.2017	Eternity Legal for R-2	04/07/2017
6.	174/17 & IA No. 414/17 (IA 414/17 – for exemption from filing dim annexures)	Orange Bercha Wind Power Pvt. Ltd. Vs. Madhya Pradesh Electricity Regulatory Commission & Ors.	1535/2017 dated 09.05.2017	26.05.2017		04/07/2017
7.	IA No. 408/17 in DFR No. 1696/17 (IA 408/17 – for condonation of delay in filing the appeal)	Bihar Industries Association Vs. Bihar Electricity Regulatory Commission & Anr.	1696/2017 dated 22.05.2017	26.05.2017		05/07/2017
8.	IA No. 413/17 in DFR No. 1697/17 (IA 413/17 – for condonation of delay in filing the appeal)	Bihar Industries Association Vs. Bihar Electricity Regulatory Commission & Anr.	1697/2017 dated 22.05.2017	26.05.2017		05/07/2017

By Order
Sd/-
Dy. Registrar

Dated: 29/05/2017